

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.1889
TO BE ANSWERED ON 28.07.2016**

POWER GRID CORPORATION

1889. SHRI BHAGWANTH KHUBA:

**Will the Minister of POWER
be pleased to state:**

- (a) whether the Government has received any complaints from various State Governments about Power Grid Corporation of India not meeting the requirements of States;
- (b) if so, the details thereof and the steps taken by the Government thereon, complaint-wise; and
- (c) whether the Power Grid Corporation has been asked to take appropriate measures and if so, the details thereof?

A N S W E R

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,
COAL, NEW & RENEWABLE ENERGY AND MINES**

(SHRI PIYUSH GOYAL)

(a) to (c): Ministry of Power has not received any complaints from the State Governments about Power Grid Corporation of India Limited (PGCIL) not meeting the requirements of States. However, the development of overall transmission network includes development of both the Inter-State and Intra-State transmission systems and the same is carried out by Central Transmission Utility (CTU) and State Transmission Utility (STU) respectively, in consultation with the Central Electricity Authority (CEA) and all stakeholders.

During the XII Plan (Apr'12-Mar'17), PGCIL had envisaged an addition of about 100,000 MVA transmission capacity, 60 substations and 40,000 ckm of transmission lines, out of which about 130,000 MVA capacity, 57 substations and 36,000 ckm of transmission lines has already been achieved in the first four years of the plan. PGCIL had planned a capital outlay of Rs 110,000 crore in the XII Plan period, out of which it has achieved more than Rs 88,200 crore of capital expenditure in the first four years of the Plan.
